

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**

**STARRED QUESTION NO. \*64**  
TO BE ANSWERED ON 26.07.2023

**ORPHANS IN THE COUNTRY**

\*64. SMT. PRIYANKA CHATURVEDI:

**Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:**

- (a) whether there is data on number of orphan children in the country;
- (b) if so, the number of orphan children, State-wise, during the last three years;
- (c) whether there are any specific programmes addressing the rights of orphan children and their wellbeing in the country, if so, the details thereof;
- (d) how many children are covered, State-wise under each programme;
- (e) whether there is budget allocation for welfare of orphan children in the country, if so, details thereof; and
- (f) the amount and number of children covered during the said period?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SMT. SMRITI ZUBIN IRANI)

(a) to (f) : A statement is laid on the table of the house.

**STATEMENT REFERRED TO IN REPLY TO PART (A) TO (F) OF THE RAJYA SABHA STARRED QUESTION NO.64 FOR ANSWER ON 26.07.2023 RAISED BY SMT. PRIYANKA CHATURVEDI REGARDING ORPHANS IN THE COUNTRY.**

(a) : Yes Sir. The data of orphan children are available in the Child Adoption Resource Information and Guidance System (CARINGS), an online application/ portal of Central Adoption Resource Authority (CARA).

(b) : The details of State-wise number of orphan, abandoned and surrendered children registered in the CARINGS portal of CARA during the last three years are at **Annexure-I**.

(c) to (f) : The rights of orphan children are secured under the Juvenile Justice (Care and Protection of Children) Act, 2015 (as amended in 2021), the Juvenile Justice (Care and Protection of Children) Model Amendment Rules, 2022, Adoption Regulations 2022. Protection, social integration and rehabilitation of such children have been safeguarded through legislations and other policy measures.

Further, the Ministry of Women and Child Development is implementing Mission Vatsalya Scheme for care, protection, rehabilitation and reintegration of children in difficult circumstances on predefined cost sharing basis between the Central and the State Governments. Under Mission Vatsalya Scheme, support is provided for undertaking a situational analysis of children in difficult circumstances as well as for setting up and maintenance of various types of Child Care Institutions (CCIs) and funds for Non-Institutional Care. Such children have access to both institutional and non-institutional care and rehabilitation under Mission Vatsalya Scheme.

State-wise details of children including orphan supported in CCIs under Mission Vatsalya Scheme for the last three years i.e. 2020-21, 2021-22 and 2022-23, are at **Annexure-II**.

State-wise details of funds released to the States/UTs under Mission Vatsalya Scheme for the last three years i.e. 2020-21, 2021-22 and 2022-23, are at **Annexure-III**.

**ANNEXURE-I****ANNEXURE REFERRED TO IN REPLY TO PART (B) OF THE RAJYA SABHA STARRED QUESTION NO.64 FOR ANSWER ON 26.07.2023 BY SMT. PRIYANKA CHATURVEDI REGARDING ORPHANS IN THE COUNTRY****STATE-WISE NUMBER OF ORPHAN, ABANDONED AND SURRENDERED CHILDREN REGISTERED IN THE CARINGS PORTAL OF CENTRAL ADOPTION RESOURCE AUTHORITY DURING THE LAST THREE YEARS**

Sl. No	State	2020-21	2021-22	2022-23
1	Andaman and Nicobar Islands	4	0	1
2	Andhra Pradesh	110	93	139
3	Arunachal Pradesh	3	10	8
4	Assam	120	153	174
5	Bihar	194	231	290
6	Chandigarh	10	15	11
7	Chhattisgarh	149	191	185
8	Delhi	148	162	187
9	Goa	18	21	23
10	Gujarat	137	197	173
11	Haryana	74	96	107
12	Himachal Pradesh	13	16	11
13	Jammu and Kashmir	0	2	21
14	Jharkhand	91	101	131
15	Karnataka	319	382	394
16	Kerala	160	114	120
17	Ladakh	0	0	0
18	Lakshadweep	0	0	0
19	Madhya Pradesh	210	229	324
20	Maharashtra	790	786	852
21	Manipur	20	35	44
22	Meghalaya	9	6	12
23	Mizoram	22	15	37
24	Nagaland	12	15	4
25	ODISHA	302	293	330
26	PUDUCHERRY	16	11	9
27	Punjab	48	61	75
28	Rajasthan	184	197	181
29	Sikkim	22	15	11
30	Tamil Nadu	421	440	479
31	Telangana	246	415	413
32	Dadra & Nagar Haveli and Daman & Diu	3	3	4
33	Tripura	21	37	29
34	Uttar Pradesh	355	399	423
35	Uttarakhand	22	17	37
36	West Bengal	268	348	424
<b>Total</b>		<b>4521</b>	<b>5106</b>	<b>5663</b>

**SOURCE : CARINGS**

**ANNEXURE-II**

**ANNEXURE REFERRED TO IN REPLY TO PART (C) TO (F) OF THE RAJYA SABHA STARRED QUESTION NO.64 FOR ANSWER ON 26.07.2023 BY SMT. PRIYANKA CHATURVEDI REGARDING ORPHANS IN THE COUNTRY**

**STATE-WISE NUMBER OF CHILDREN SUPPORTED IN CCIs UNDER MISSION VATSALYA SCHEME FOR THE LAST THREE YEARS**

<b>Sl. No.</b>	<b>State</b>	<b>2020-21</b>	<b>2021-22</b>	<b>2022-23</b>
1	Andhra Pradesh	3012	3069	1504
2	Arunachal Pradesh	195	147	206
3	Assam	1624	1378	1380
4	Bihar	1844	2372	2088
5	Chhattisgarh	2169	2167	1974
6	Goa	798	685	526
7	Gujarat	1946	1299	1651
8	Haryana	2017	1786	1239
9	Himachal Pradesh	1264	1147	805
10	Jammu and Kashmir	759	579	817
11	Jharkhand	1767	1537	1219
12	Karnataka	4303	3974	3182
13	Kerala	591	1380	697
14	Madhya Pradesh	2976	2982	2292
15	Maharashtra	3716	3468	3654
16	Manipur	1966	1980	2121
17	Meghalaya	975	915	972
18	Mizoram	1018	776	914
19	Nagaland	770	597	493
20	Orissa	7392	7077	4153
21	Punjab	681	685	607
22	Rajasthan	5130	3670	2560
23	Sikkim	519	534	526
24	Tamil Nadu	13819	13877	7785
25	Tripura	832	875	829
26	Uttar Pradesh	4965	4722	3238
27	Uttarakhand	511	457	700
28	West Bengal	5257	6494	6220
29	Telangana	1626	2822	1129
30	Andaman & Nicobar	360	301	308
31	Chandigarh	297	153	202
32	Dadra & Nagar Haveli and Daman & Diu	60	5	28
33	Ladakh	0	0	25
34	Lakshadweep	0	0	0
35	Delhi	1500	1835	1206
36	Puducherry	956	373	690
<b>Total</b>		<b>77615</b>	<b>76118</b>	<b>57940</b>

**ANNEXURE-III**

**ANNEXURE REFERRED TO IN REPLY TO PART (C) TO (F) OF THE RAJYA SABHA STARRED QUESTION NO.64 FOR ANSWER ON 26.07.2023 BY SMT. PRIYANKA CHATURVEDI REGARDING ORPHANS IN THE COUNTRY**

**STATE-WISE FUNDS RELEASED UNDER MISSION VATSALYA SCHEME FOR THE LAST THREE YEARS**

(Rs. in lakh)

Sl. No.	Name of the State	2020-21	2021-22	2022-23
1	Andhra Pradesh	1827.84	476.46	3677.98
2	Arunachal Pradesh	293.55	487.92	2936.49
3	Assam	3159.17	864.69	3734.67
4	Bihar	2203.71	2203.21	3454.25
5	Chhattisgarh	2281.81	1870.35	765.05
6	Goa	129.9	3.43	5.77
7	Gujarat	2590.93	697.24	2329.53
8	Haryana	2391.14	931.24	2938.82
9	Himachal Pradesh	1457.39	1453.9	3091.73
10	Jammu & Kashmir	1490.55	1929.69	2822.85
11	Jharkhand	1425.26	1248.02	743.48
12	Karnataka	2897.87	4252.11	5856.93
13	Kerala	1135.84	607.45	1284.89
14	Madhya Pradesh	3531.26	3057.44	4690.78
15	Maharashtra	3433.13	5467.46	7132.66
16	Manipur	3468.9	3606.76	4826.75
17	Meghalaya	2014.36	1005.91	333.07
18	Mizoram	2243.71	1957.58	1503.31
19	Nagaland	2125.64	1842.69	2630.86
20	Orissa	3302.54	4019.15	3755.49
21	Punjab	558.41	172.57	1069.08
22	Rajasthan	3221.96	1542.75	6600.22
23	Sikkim	612.81	807.59	1047.25
24	Tamil Nadu	9636.91	7669.71	5102.93
25	Telangana	431.61	3850.65	2824.95
26	Tripura	1075.65	977.46	159.54
27	Uttar Pradesh	5235.63	4553.91	6604.67
28	Uttarakhand	712.37	507.9	365.91
29	West Bengal	4375.63	3970.45	2663.81
30	Andaman & Nicobar Island	282.97	7.5	374.79
31	Chandigarh	169.21	162.83	523.78
32	Dadra & Nagar Haveli Daman & Diu	55.96	142.98	389.9
33	Delhi	656.76	794.51	1506.95
34	Lakshadweep	0	5.05	0
35	Ladakh	153.18	126.17	142.44
36	Puducherry	393.97	271.5	584.46
<b>Total</b>		<b>70977.53</b>	<b>63546.23</b>	<b>88476.04</b>

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